

(Kangra District)—

	Figures in thousands			
	1952-	1953-	1954-	1955-
	53	54	55	56
Assesseees with business income over Rs. 25,000.	45	80	40	390
Assesseees with business income from Rs. 10,000 to Rs. 25,000.	15	30	28	32
Assesseees with business income from Rs. 5,000 to Rs. 10,000.	13	25	20	?
Other cases with business income below Rs. 5,000.	7	16	7	6
Salary, Property and Dividend income cases.	4	13	5	5
Total	84	164	100	441

**Delhi State Domestic Servants Bill**

199. **Shri D.C. Sharma**; Will the Minister of Home Affairs be pleased to state whether the Delhi State Government referred the Domestic Servants Bill to him?

The Minister in the Ministry of Home Affairs (Shri Datar): Yes.

**Aid to Madras for Abolition of Untouchability**

200. **Shri Veeraswamy**; Will the Minister of Home Affairs be pleased to state:

(a) the amount allotted to Madras State for work in connection with abolition of untouchability for the year 1956-57;

(b) the names of the organisations aided out of it; and

(c) the schemes implemented till the end of October, 1956, towards abolition of untouchability in that State?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Rs. 12,89,000/-.

(b) and (c): The information is being collected and will be laid on the Table of the House in due course.

**Social Welfare Centres**

201. **Shri B. Y. Reddy**: Will the Minister of Education be pleased to state:

(a) the number of Welfare Extension Projects that are working at present in the State of Andhra Pradesh, and the places of their location;

(b) the total amount allotted so far for these Projects;

(c) the total amount contributed during the same period by public;

(d) the number of 'After-care' and 'Moral Rehabilitation Homes' that are about to be started in Andhra Pradesh during 1956-57;

(e) the amount of money allotted therefor; and

(f) the programmes of these "Homes"?

The Deputy Minister of Education (Dr. M. M. Das): (a) A statement giving the requisite information is attached. [See Appendix II, annexure No. 25].

(b) Rs. 5,70,960.

(c) The amount contributed by the public upto the end of 1955-56 was Rs. 86,917. Figures for 1956-57 will be available after the close of the present financial year. It is difficult to evaluate the contributions made in kind.

(d) 3 Homes and 10 Shelters.

(e) Rs. 1,99,121.

(f) The main features of the programme will be reception, classification, care, maintenance and training of persons released from correctional and non-correctional institutions and women in moral danger.

**Institution for the Deaf and the Dumb**

202. **Shri Bheekha Bhai**: Will the Minister of Education be pleased to state:

(a) whether Government are subsidising any institution for the deaf and the dumb; and

(b) if so, the grants-in-aid made to any Deaf and Dumb society during 1956?

The Deputy Minister of Education (Dr. M. M. Das): (a) Yes, Sir.

(b) A statement giving the requisite information is attached. [See appendix II, annexure No. 26].

**Multi-purpose Schools**

203. **Shri Jethalal Joshi**: Will the Minister of Education be pleased to state:

(a) the number and names of schools which received grant from the Central